

(9) ⁴
23/3/95

Hon. Mr. T. L. Verma, Jy
Hon. Mr. S. Dayal, Au

None for the applicant.

Shri N. B. Singh, Counsel
for respondent is a general
disobedience today. List this
case on S.S. 95 for
orders/direction. Stay order
if any, shall continue till
the next date.

OR

Pleadings are
complete.

Indu
4-5-95

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Au

H
J.M.

S.S. 95 Hon. Mr. S. Das Gupta, Au
Hon. Mr. T. L. Verma, Jy

None for the applicant.

Shri N. B. Singh for the respondent.
M.A. No. 453/95 has been filed
by the applicant seeking withdrawal
of this O.A. on the ground that
he does not want to pursue
the matter. The application is
allowed & the O.A. is
dismissed as withdrawn.

H
Jy

Wb
Au